

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2597
ANSWERED ON:10.12.2012
POLICY ON REPAIRS IN CANTONMENTS
Siricilla Shri Rajaiah

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposed to come up with policy on repairs and maintenance of houses in cantonments area; and
- (b) if so, the details thereof and the action taken in this regard so far?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): Erection, re-erection, addition, alternation and renovation of houses in Cantonment areas is already regulated in accordance with the provisions of the Cantonments Act, 2006, building byelaws made thereunder and the land policy issued by the Government from time to time.